

[English]

**Master Plan for Flood Control**

4237. SHRI SANSUMA KHUNGGUR BWISEMUTHIARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are contemplating to undertake a Master Plan to start multipurpose irrigation projects on several rivers flowing down from Bhutan and Arunachal Pradesh along the Assam territory to control both flood and soil erosion and frequently occurring hazardous drought menace in the North-Eastern Region of the country;

(b) if so, the details thereof; and

(c) the time by which the plan is likely to be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) Brahmaputra Board has prepared Master Plans for flood management in the Brahmaputra and Barak Valleys which include rivers flowing down from Bhutan and Arunachal Pradesh into the territory of Assam. These Master Plans have been sent to the North Eastern States for implementation by the State Governments from the funds allocated under State Flood Control Sector by the Planning Commission. The Master plans also aim at integrated development of Water Resources of the Brahmaputra and Barak basins for which Brahmaputra Board has taken up investigations of several multipurpose projects in the Brahmaputra and Barak valleys.

[Translation]

**Recruitment Rules for Drivers**

4238. SHRI FAGGAN SINGH KULASTE: Will the PRIME MINISTER be pleased to state:

(a) whether any effort has been made by the Government to remove the anomaly arising due to different criteria adopted by different Departments in regard to the existing pay scales and recruitment rules for the drivers of Union Government;

(b) if so, the reasons therefor alongwith the policy of the Government in this regard;

(c) whether any efforts have been made by the Government to appoint the drivers, who have become handicapped in accident;

(d) whether any scheme is under consideration regarding "Comprehensive Insurance" of Government vehicles and "Additional Insurance" of drivers;

(e) whether the Government propose to declare drivers as operative staff; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCIAL (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) There is no centralised cadre of drivers/staff car drivers under the Central Government. While this Department has prescribed model Recruitment Rules and a promotion scheme for the staff car drivers working in various Ministries/Departments of the Government of India, in respect of drivers of other motor-vehicles their Recruitment Rules, pay-scales etc. are job and post specific. No anomaly has come to the notice of the Government in respect of the existing pay-scales and model Recruitment Rules for the staff car drivers.

(c) Relief/benefits (including consideration for appointment to any other suitable post) provided for Central Government employees under the relevant rules/instructions in case of invalidation or disability are equally applicable to the drivers/staff car drivers also.

(d) No, sir.

(e) and (f) In terms of model Recruitment Rules, staff car drivers in the Ministries/Departments have been classified as General Central Service Group-C-Non-Gazetted-Non-Ministerial.

[English]

**Incentives for Fruits and Vegetable Growers**

4239. SHRI FRANCISCO SARDINHA:  
SHRI ASHOK NAMDEORAO MOHOL:

Will the PRIME MINISTER be pleased to state:

(a) whether the National Horticulture Board and Agriculture Produce Export Development Authority have

launched various schemes to give incentives to the fruits and vegetable growers;

(b) if so, the details thereof;

(c) the procedure being adopted to clear the projects of State Governments under these schemes;

(d) whether due to long procedure there is an inordinate delay in sanctioning the projects;

(e) if so, whether the Maharashtra Government has requested the Union Government to delegate the sanctioning power to the State Government;

(f) if so, the reaction of the Government thereto; and

(g) the details of the support being given by National Horticulture Board and APEDA to the Governments of Maharashtra and Goa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) Details are at Annexure.

(c) The proposals of the State Governments as well as other beneficiaries, after examination in the respective organisations are sanctioned by the Executive Director/Managing Committee in respect of NHB and the Chairman/Director/Executive Committee as the case may be in respect of APEDA.

(d) No, Sir.

(e) No, Sir.

(f) does not arise.

(g) Goa and Maharashtra along with other States avail of assistance provided under the various schemes listed in the Statement.

#### **Statement**

b(i) Schemes of Agricultural and Processed Food Products Export Development Authority (APEDA).

1. Schemes for feasibility Studies, Surveys, Consultancy and Database upgradation.

2. Scheme for assistance to promote quality and quality control.

3. Scheme for packaging development.

4. Schemes for generating relevant research and development by APEDA through research institutions for common benefit of trade and industry.

5. Scheme for development of infrastructure.

6. Scheme for organisation building and HRD.

b(ii) Schemes of National Horticulture Board (NHB)

1. Integrated Project on Management of Post Harvest Infrastructure of Horticultural Crops.

2. Scheme for Development of Marketing of horticultural Produce through participation in soft loan.

3. Introduction of New technologies and concepts in Horticulture.

4. Market Information Service Scheme for Horticultural Produce.

5. Establishment of Nutritional Garden in rural Areas.

6. Grant of Financial Assistance to Professional organisations for the Development of Horticulture.

7. Transfer of Technology through Training and visit of Horticulture Growers.

8. Techno Economic Feasibility Studies/Surveys on various Aspects of Horticulture.

#### **SSC Exams**

4240. SHRI VAIKO: Will the PRIME MINISTER be pleased to state:

(a) whether the Staff Selection Commission is conducting examinations on Zonal basis;